

ADM No.294/2020

Office of the  
Principal District & Sessions Judge,  
Bengaluru Rural District, Bengaluru,  
dated: 13.07.2020

**NOTIFICATION**

Sitting of **Shri B. Chennappa**, II Additional Chief  
Judicial Magistrate, Bengaluru Rural District, Bengaluru and  
**Smt. Smitha Malaganve**, III Additional Civil Judge,  
Bengaluru Rural District, Bengaluru, is arranged on  
**14.07.2020**.



(Venkatesh Naik T.)  
Principal District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

Copy sent through e-mail to:

1. The courts concerned.
2. Assistant Public Prosecutors.
3. District Government Pleaders.
4. Superintendent of Police, Bengaluru Rural District, Bengaluru.
5. Advocates' Associations through concerned courts.
6. Web-hosting.
7. Notice Board, for information.